NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 104(ND)/2014 CA NO.

CORAM:

PRESENT:

SH. R. VARADHARAJAN

Hon'ble MEMBER J

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2016 TAKEN UP BY THE SPECIAL BENCH .

NAME OF THE COMPANY:

Ms. Paval Kapoor

Vs.

M/s. Laguna Holdings Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NAME DESIGNATION 1. Vinude Gando, S. Adv. d. Vipul Grando, Adv.

3. Tazun Mehta, Adu.

4. Shelly Khenne, Adv.

for Respondent no.

REPRESENTATION

Luyhar

1. Abhishek Swaroop, Adv. Petitioner.

Order

At request of the parties, list the matter on 01.08.2016 at 10.30 a.m.

(R. VARADHARAJAN).

MEMBER (J)

P. ST (R. WARASHARASAN)

(S.K. MOHAPATRA)

MEMBER (T)